

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 211 of 2014

Dated : 1st September, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Aryan M.P. Power Generation Pvt. Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission
& Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. Dhananjay Baijal and
Mr. Nikhil Nayyar for R-1.
Mr. V.K. Rai for R-2

ORDER

Before considering the question of admission of this Appeal, we need some clarification from 'Central Commission' over the issue raised in this Appeal.

Hence, issue Notice to the Respondent – 'Central Commission' returnable on 12.09.2014.

Post the matter for Admission on **12.09.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/js